

13.52 hrs

BUSINESS ADVISORY COMMITTEE**Twentieth Report***[English]*

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Sir, I beg to move:

"That this House do agree with the Twentieth Report of the Business Advisory Committee presented to the House on the 26th February, 1991."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Twentieth Report of the Business Advisory Committee presented to the House on the 26th February, 1991."

The motion was adopted

MR. DEPUTY SPEAKER: Now, the House will take up Matters under Rule 377.

13.53 hrs

MATTERS UNDER RULE 377**(I) Need to revamp Tirupati Coach Repair Workshop**

DR. CHINTA MOHAN (Tirupati): Sir, Tirupati coach repair workshop of South Central Railways was started in 1981 with an expenditure of Rs 60 crores by Indian Railways. It envisaged to give 4000 jobs local people by giving 200 coaches every month. But as on today 25 coaches are being allot-

ted every with the result the coach repair workshop has become a "SICK UNIT" and the modern computerised equipment is lying idle there.

I request the Railway Minister to appoint a General Manager in-Charge of coach repair workshop and appoint a high-level Committee to go into the gross irregularities there. The Committee may be asked to give a report within one month. Immediately, about 100 coaches may be allotted to coach repair factory so that more employment opportunities may be created.

(II) Need to set up a sugar mill in Ramgarh, district Sitapur, Uttar Pradesh*[Translation]*

SHRI RAM LAL RAHI (Misrikh): Mr. Deputy Speaker, Sir, during 1989-90, separate letters of intent were issued for various places in Uttar Pradesh for installation of five sugar mills in private or corporate sectors with a crushing capacity of 250 tonnes of sugarcane. Out of these licences, one letter of intent was issued for the installation of a sugar mill at Ramgarh in Sitapur district of Uttar Pradesh. The said licence has been issued in the name of a sugar industrialist of Balrampur Gonda Sugar mill. The licence was taken very enthusiastically and during the last year, efforts were also made to accelerate the production of sugarcane in the proposed area. But during the last six months things have come to a standstill.

It is learnt that the industrialist of Balrampur Sugar mill have purchased the Bamhnan sugar factory and they have diverted the funds that was to be invested in Ramgarh mill, for purchasing and functioning the Bamhnan Sugar factory. Owing to this reason the work regarding construction, functioning and development of sugarcane production has come to a standstill.